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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

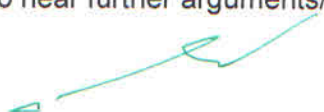
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.10/BB/ 2017	-	For Orders	230/ 232	Altair Engineering India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Benkal. K. Arjun	Adv. P. K. Honer	

Counsel for petitioner is present. He requested time for submitting further clarification. Hence, the matter is re-opened suo-motu on the request of the counsel for petitioner.

To hear further arguments/submission, list it on 10.07.2017.


MEMBER (J)


MEMBER (T)